

Circular No.20/2004-Cus.

February 27 , 2004

F.No. 450/115 /2003-Cus.IV

Government of India

Ministry of Finance

Department of Revenue

Central Board of Excise & Customs

Subject: Piecemeal Queries on Bills of Entries/Shipping Bills by the field formations - reg.

I am directed to say that the trade has brought to the notice of the Board that assessing officers raise piecemeal queries on the Bills of Entry/Shipping Bills which eventually delay the assessments and clearance of the imported/ export goods.

2. The matter has been considered by the Board and it has been decided that as far as possible, officers should avoid raising piecemeal queries on Bills of Entry/ Shipping Bills. At the same time, where EDI is operational the Systems Manager/Administrators should also exercise proper check on the number and nature of queries raised and ensure that frivolous queries are avoided.

3. Kindly bring the above instructions to the knowledge of all concerned .

4. Hindi version will follow

D. S. Garbyal

Under Secretary to the Govt. of India

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